

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/4694/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia, Addl. District & Sessions Judge,
cum in-charge District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati, the th 28 June, 2022.

Sub:- **Casual leave.**

Ref:- DJCH.I-5/2015-2022/1757 Dated 27.06.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for three days on 30.06.2022, 01.07.2022 & 02.07.2022 along with station leave permission from the evening of 29.06.2022, after Court's work, till the morning of 04.07.2022,** as prayed for.

The Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 4695/A, dated , 28-06-2022
Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)